

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29016/2012

(From the judgement and order dated 31/08/2012 in CMWP No.754/2012 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

DWARIKESH SUGAR INDUSTRIES LTD.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T., permission to place addl.
documents on record, permission to file synopsis and list of
dates, permission to file permission to file VOL-II, Vol-III and prayer
for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 12/09/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Mr. Sameer Parekh, Adv.
 Mr. Nitin Thukral, Adv.
 Mr. Galav Sharma, Adv.
 for M/S. Parekh & Co., Adv.

For Respondent(s) Mr. Dinesh Dwivedi, Sr. Adv.
 Mr. Ardhendumauli Kumar Prasad, Adv.
 Mr. Manish Shankar Srivastava, Adv.
 Mr. Krishna Mishra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Call after three weeks.

	[Charanjeet Kaur]		[Vinod Kulvi]	
Court Master		Asstt. Registrar		

